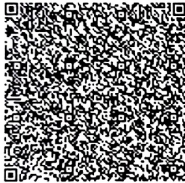




e-Stamp

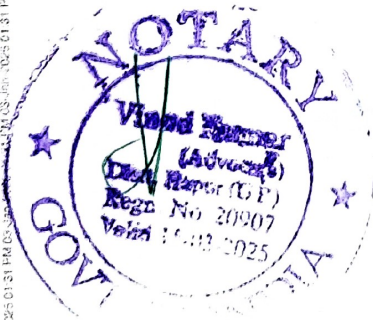
ACC Name : MOHIT KUMAR
ACC Colup : 16004104
Tehsil-Dhauraha, Distt-Hapur (U.P.)
Licence No. 49
Licence Period 31-03-20...
Sign. मोहित कुमार 29

Certificate No.	: IN-UP32661823828745X
Certificate Issued Date	: 03-Jan-2025 01:31 PM
Account Reference	: NEWIMPACC (SV)/ up16004104/ DAHAULANA/ UP-HPU
Unique Doc. Reference	: SUBIN-UPUP1600410462336639889573X
Purchased by	: VDH CHEMTECH PRIVATE LIMITED
Description of Document	: Article 4 Affidavit
Property Description	: Not Applicable
Consideration Price (Rs.)	:
First Party	: VDH CHEMTECH PRIVATE LIMITED
Second Party	: Not Applicable
Stamp Duty Paid By	: VDH CHEMTECH PRIVATE LIMITED
Stamp Duty Amount(Rs.)	: 10 (Ten only)



Please write or type below this line

For VDH CHEMTECH PVT. LTD.
[Signature]
Authorised Signatory



‘यह स्टाम्प शपथ-पत्र के साथ संलग्न है’

Statutory Alert:

- The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
- The onus of checking the legitimacy is on the users of the certificate.
- In case of any discrepancy please inform the Competent Authority.

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. No.1155/2024

Reply by way of affidavit by Respondent no.38

VDH Chemtech Private Limited, H-127-144, Massorie Gulawathi Road Industrial
Area, Hapur, Uttar Pradesh-245101

(I.A.No.443/2024

In The matter of:

Kaushalendra Kumar -Applicant Versus Union of India & ors.-Respondents

Regarding (a): Action Against Respondent Nos. 17 to 49 for Violations of
Environmental Laws

the allegations of specific violations under the Environment
(Protection) Act, 1986, Water Act, 1974, Air Act, 1981, and Wetlands
(Conservation and Management) Rules, 2017.

- o We have valid Air & Water consent from UPPCB Consent copy enclosed herewith as **Annexure-1**.
- o We have taken proactive action for the mitigation of Environmental impact as we have installed well equipped Effluent treatment plant and all hazardous waste send to authorised TSDF (Sheetala waste management.) Drawing of ETP attached as **Annexure-2**
- o We have sent quarterly compliance report to UPPCB. Copy of compliance report enclosed as **Annexure-3**.

2. Their Officials for Alleged Inaction

- o We have done quarterly Air monitoring by NABL lab. All the parameters are within limit. Reports enclosed as **Annexure-4**.

For VDH CHEM TECH PVT LTD

Authorised Signatory

- o We conduct plantation programme periodically. Photo enclosed here with for your kind reference as Annexure-5.

3. Regarding (c): Allegations of Land Conversion by Respondent Nos. 17 to 49

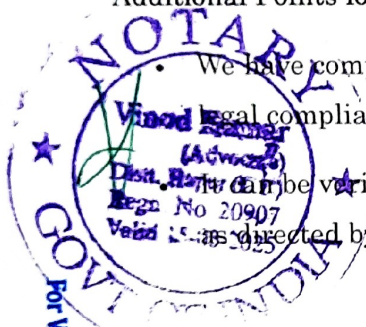
We have industrial land on UPSIDA developed Industrial Area for industrial purpose. Lease deed enclosed herewith for your kind information as Annexure-6.

Additional Points for Emphasis:

- We have complied all the compliance to environmental protection and legal compliance.
- All the facts can be verified through impartial investigation by the Joint Committee, as directed by the Hon'ble National Green Tribunal.

• VERIFICATION

- Verified at Dhaulana, District: Hapur on this third day of January, 2025. That the contents of the above Affidavit are true and correct to the best of my knowledge. No part of it is false and nothing material has been concealed therefrom.

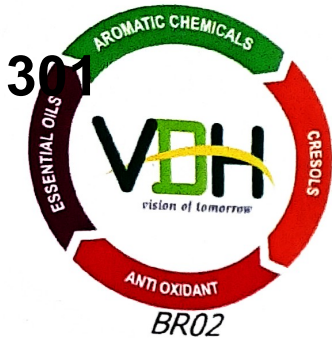


For VDH CHEMTECH PVT. LTD.
 Authorised Signatory

For VDH CHEMTECH PVT. LTD.
 Authorised Signatory
 Respondent No.38

VDH Chemtech Private Limited,
 H-127-144, Massorie Gulawathi Road
 Industrial Area, Hapur,
 (36) Uttar Pradesh-245101

ATTESTED
 03/01/2025
 VINOD KUMAR (Advocate)
 Notary Govt. of India
 District HAPUR (U.P)
 Mob 8219018837



VDH CHEM TECH PRIVATE LIMITED

fssai Sedex



CIN No. : U24100DL2011PTC215740

Extract of the minutes of meeting of the board of Directors held on 31 December 2024 at the registered office of the company M/s VDH Chem tech Pvt Ltd , H-5 near Sanjay park Delhi 110092

"RESOLED "THAT Mr. Gurvinder Singh Bhatia "Manager" of the company is being authorized signatories with NGT department and authorized to sign and execute all the necessary documents regarding the same.

Specimen signature of Gurvinder Singh Bhatia

For VDH CHEMTECH PVT. LTD.

CERTIFIED TRUE COPY.

Authorised Signatory

FOR VDH CHEMTECH PVT LTD

GUNEET SINGH
(MANAGING DIRECTOR)

FOR VDH CHEMTECH PVT LTD

SANJAY GUPTA
(DIRECTOR)

FOR VDH CHEMTECH PVT LTD

MADHUR GOEL(DIRECTOR)

FOR VDH CHEMTECH PVT LTD

CHANPREET SINGH(DIRECTOR)

A Govt. recognized Export House

Works : H-127-144, M.G.Road Industrial Area, Phase I, Ghaziabad-201015 (U.P.), India, Ph : +91-9716011313,+91-9810566624, Telefax : +91-120-6453993
E-mail : vdhchemtech@gmail.com, info@vdhchemtech.com Web.: www.vdhchemtech.com